

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5299/2012

BHANU PRATAP SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(with office report)

WITH

SLP(C) No. 26896/2013

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O.T. and appln.(s) for directions and appln.(s) for directions and
appln.(s) for directions and Interim Relief and Office Report)

Date : 10/05/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. Nikhil Majithia,Adv.

Mr. Rameshwar Prasad Goyal,Adv.

Mr. Purushottam Sharma Tripathi,Adv.

Mr Mukesh Kumar Singh,Adv.

Mr. Luv Kumar,Adv.

Mr. Ranvir Singh,Adv.

For Respondent(s)

Mr. C. D. Singh,Adv.

Mr. Udit Arora,Adv.

Mr. Sudeep Kumar,Adv.

Mr. Vikas Bansal,Adv.

Mr. Sandeepan Pathek,Adv.

Ms. Sakshi Kakar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter after the pronouncement of judgment in

W.P. (C)No.521/2008.

[O.P. SHARMA]
AR-cum-PS[RAJINDER KAUR]
COURT MASTER